

वृद्धि क लिए कोई सरकारी प्रार्थना-पत्र अब तक प्राप्त नहीं हुआ है।

(ग) जो नहीं, इस कारण मिट्टी के तेल के फुटकर मूल्यों में कोई वृद्धि नहीं हुई है।

(घ) प्रश्न नहीं उठता।

#### Foreign exchange Remittances

5628. Shri S. K. Sambandhan:  
Shri Ambazhagan:  
Shri K. K. Nayar:

Will the Minister of Finance be pleased to state:

(a) the total amount of foreign exchange remitted to India by the Indian residents abroad to their dependents during the year 1955, and 1963 to 1967 so far from each country; and

(b) the number of such dependents or families that have received such remittances in these years?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). From the available balance of payments data, it is not feasible to collect information separately about remittances made by Indian residents abroad to their dependents in India.

#### Allegations against the late Dr. T. Saifudin

5629. Shri George Fernandes:  
Shri Madhu Limaye:  
Shri J. H. Patel:  
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2623 on the 18th August, 1966 and state:

(a) whether the investigations into various allegations, including violation of foreign exchange rules, against

the members of the family of the late Dr. T. Saifudin, Head of the Dawoodi Bohra Community, have since been completed;

(b) whether it is a fact that property worth several crores of rupees has been transferred by the late Dr. T. Saifudin, to his family members in India, Pakistan, Ceylon, East Africa and in some European countries in breach of tax and foreign exchange regulations; and

(c) if so, what action is proposed to be taken in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). On the Income-tax side, the investigations are still in progress.

No investigations regarding violation of foreign exchange regulations by the members of the family of late Dr. T. Saifudin are pending.

(c) Necessary action as provided in the law will be taken after investigations are completed.

#### Financial Assistance for Flood Control Works in Mysore

5630. Shri K. Lakappa: Will the Minister of Irrigation and Power be pleased to state:

(a) the quantum of financial assistance given to the Mysore State so far for flood control works under the Flood Control Board of India; and

(b) whether the money so allotted to the Mysore Government has been fully spent?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Mysore State Government has not so far asked for any loan assistance for flood control works.

(b) Does not arise.